

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-529**  
CP No.- 31/271/272/ND/2020

**IN THE MATTER OF:**

Union of India  
V/s  
Mohan India Pvt Ltd

....Applicant

....Respondent

**SECTION**

U/s 271-272

Order delivered on 16.03.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Hon'ble Member (Judicial) is on leave, re-notified to 13.04.2021.

  
(Anil Kumar)  
(Court Officer, C-V)

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